

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD**

Civil Misc. Contempt Petition No.65 of 2005.

In
Original application No.583 of 1997.

Allahabad, this the 3rd day of November, 2006.

Hon'ble Mr. K. Elango, Member-J
Hon'ble Mr. P.K. Chatterji, Member-A

R.S. Pandey
Son of Late M.D. Pandey,
125 K Beniganj, Allahabad.

...Applicant.

(By Advocate :Shri A.Srivastava)

Versus

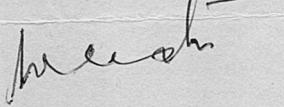
1. Rajeev Ranjan Jaruhar,
General Manager Northern Railway,
Baroda House, New Delhi.
2. Pankaj Malviya, Operations,
Chief Operative Manager,
Northern Railway, Baroda House,
New Delhi.
3. Ashutosh Swami,
Chief Personal Officer,
Northern Railway, Baroda House
New Delhi.

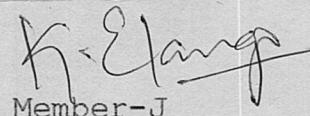
...Respondents.

O R D E R

By Hon'ble Mr. K. Elango, J.M. :

Shri A. Srivastava, learned counsel for the applicant has filed withdrawal application No.2918/2006 in CCA No.65/2005 in OA No.583/1997 and submits that he wants to withdraw this application. Hence, this contempt petition is dismissed as withdrawn with liberty to file a fresh application.


Member-A


Member-J

RKM/